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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/665/(IB)/2017  
NAME OF THE PETITIONER(S) : UNION BANK OF INDIA  
NAME OF THE RESPONDENT(S) : SBQ STEELS LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Jayesh B Dolia Geethanjalli T For M/s. Aiyar & Dolia	For Respondent	Geethanjalli T.
2.	Suganya. A	For Applicant	[Signature]

**ORDER**

Counsels representing both the parties are present. Counsel for respondent prayed for time to make submissions. Time is enlarged at request. Put up on 13.12.2017.

-sd-

S Vijayaraghavan  
Member (Technical)

-sd-

K Anantha Padmanabha Swamy  
Member (Judicial)

bc